

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-102 OF 2020

IN

WRIT PETITION NO. 579 OF 2017

Rajan Madathil ..... Applicant

Versus

State of Goa and Ors ..... Respondents

Ms. J. Sawaikar, Advocate for the applicant.

Ms. Neha Kholkar, Additional Government Advocate for the respondents.

**CORAM : M.S. SONAK &**

**SMT. M.S. JAWALKAR, JJ.**

**DATE : 5<sup>TH</sup> OCTOBER,2020.**

P.C. :-

Taking into consideration the orders earlier made as also the circumstance that the petitioner seeks pensionary benefits and at the request of the learned Counsel for the parties this matter could be placed for final hearing in the week commencing from 2<sup>nd</sup> November,2020.

2. The learned Counsel for the parties submitted that the pleadings are already completed in this matter.
3. The application for early hearing in LD-VC-OCW-102-2020 is accordingly disposed off.

**SMT. M.S. JAWALKAR, J.**

**M.S. SONAK, J.**

MV